

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 4526 / Checker

Bilaspur, dated 13th April 2021

III-6-1/2005 (Electricity Act)

Copy of Government Notification endt. No. 4762/1276/XXI-B/C.G./2021, dated 09-04-2021 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur regarding **appointment of Special Judge under Electricity Act, 1988 at Bemetara/Mungeli & Saraipali** is forwarded to : -

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 13) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
- 14) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandrawanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 16) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 17) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 18) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

- 19) The District and Sessions Judge **Bemetara/Mungeli & Mahasamund** for information & necessary action.
- 20) The Additional Registrar (Judicial/Administration/ D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 21) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 22) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 23) The Dy. Registrar, Confidential/Complaint, High Court of Chhattisgarh, Bilaspur for information.
- 24) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 25) Section Officer/Incharge O/o R.G./ Checker/ High Court of Chhattisgarh, Bilaspur *for information.*
- 26) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.

Amim
13.04.21
I/c Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT
MAHANADI BHAWAN, NAWA RAIPUR, ATAL NAGAR, MANTRALAYA, (C.G.) 492002

NOTIFICATION

Raipur dated .04.2021

F. No. / 1276 /XXI-B/C.G./21. In exercise of the powers conferred by sub-section (1) of Section 153 of the Indian Electricity Act, 2003 (No. 36 of 2003), the State Government, in consultation with the High Court of Chhattisgarh and in compliance of it's Memo No. 4145/Checker/III/6-4/2003 dated 27-03-2021, hereby, makes the following amendments in this Department's previous notifications namely:-

AMENDMENT

- 01- In the Notification No. 5119/1931/XXI-B/C.G./13 Dated 22-06-2013, in Serial No.-3 column No.-4, for the words "Additional District and Sessions Judge Bemetara" the words "Ist Additional District and Sessions Judge, Bemetara" shall be substituted
- 02- In the Notification No. 6612/2031/XXI-B/C.G./17 Dated 18-07-2017, in column No.-4, for the words "Addl. Sessions Judge, Mungeli" the words "Ist Additional District and Sessions Judge, Mungeli" shall be substituted.
- 03- In the Notification No. 10421/3260/XXI-B/C.G./17 Dated 13-11-2017, in Serial No.-3A column No.-4, for the words "Additional District and Sessions Judge Saraipali" the words "Ist Additional District and Sessions Judge, Saraipali" shall be substituted.

**By order and in the name of the
Governor of Chhattisgarh,**

(Ram Kumar Tiwari)
Principal Secretary
Governemnt Of Chhattisgarh
Law & Legislative Affairs Department

En. No. /1276//XXI-B/C.G./21.

Naya Raipur, Dated 9⁰⁴ 2021
9 APR 2021

Copy to,

- ✓ 01 Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 4145/Checker/III/6-4/2003 dated 27-03-2021
- 02 District and sessions Judge Bemetara,
- 03 District and sessions Judge Mahasamund,
- 04 District and sessions Judge Mungeli,
- 05 Secretary, Government of Chhattisgarh, Energy Department, Mantralaya Raipur,
- 06 Secretary, Government of Chhattisgarh, Home (Police) Department, Mantralaya Raipur,
- 07 Secretary, Government of India, Revenue Department, New Delhi,

1/2/11

- 08 Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya Mahanadi Bhawan, Atal Nagar Raipur.
 - 09 Staff Officer to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh Mantaralaya Mahanadi Bhawan, Atal Nagar Raipur.
 - 10 Deputy Director, Govt. Regional Printing Press, in the front of Indrawati Bhawan, Atal Nagar Raipur C.G. for publication in the forthcoming Gazette (Extra Ordinary).
- for information and necessary action.



09.4.21

(Maneesh Kumar Thakur)
Additional Secretary
Government Of Chhattisgarh
Law & Legislative Affairs Department